

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.417

CA /249/ND/2022 in CP/212/ND/2021

IN THE MATTER OF:

Bhaskar pramanik	...	Applicant
Versus		
Ireo private limited	...	Respondent

Order under Section 213.

Order delivered on 17.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Mr. Saurabh Kalia, Ms. Chaitanya Bansal, Advs.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **24.02.2023**.

Sd/-
Vishal Rana
Court Officer
Court-IV